Annexure – 7

Name of the corporate debtor: TERRA ENERGY LIMITED; Date of commencement of CIRP: 20-11-2019.; List of creditors as on: 17-11-2020

List of operational creditors (Government dues)

(Amount in Rs

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	EMPLOYEES PROVIDENT FUND ORGANISATION, CHENNAI	CENTRAL GOVT		24.01.2020	109336	109336	Statutory dues	NA	NA	NA	NA	NA	NA	NA	NA	NA
2	EMPLOYEES PROVIDENT FUND ORGANISATION, MADURAI	CENTRAL GOVT		21.02.2020	2193302	2193302	Statutory dues	NA	NA	NA	NA	NA	NA	NA	NA	NA